

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 191
(To be answered on the 29th January 2026)

STRENGTHENING OF AVIATION SAFETY

191. SHRI RAVINDRA DATTARAM WAIKAR
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Will the Minister of CIVIL AVIATION नागर विमानन मंत्री be pleased to state:-

- (a) whether the Government has intensified efforts to strengthen aviation safety frameworks through collaboration with industry, regulators and stakeholders across the civil aviation ecosystem, if so, the details thereof and if not, the reasons therefor;
- (b) the measures adopted to promote proactive risk-based safety management, continuous learning and integration of best practices across airlines and airports;
- (c) whether capacity-building initiatives have been undertaken for aviation professionals, maintenance personnel and regulators to minimise operational risks, if so, the details thereof and if not, the reasons therefor;
- (d) the manner in which the Government is ensuring alignment of national safety standards with international civil aviation norms including those of the International Civil Aviation Organization to protect passengers and operators; and
- (e) the details of the expected impact of these safety measures on enhancing public confidence, reducing incidents and supporting the sustainable growth of the aviation sector?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): Directorate General of Civil Aviation (DGCA) has structured procedure to strengthen aviation safety framework through collaboration with industry across the civil aviation ecosystem. DGCA publishes all fresh or an amendment to Civil Aviation Requirement (CAR) after inviting suggestions and comments from stakeholders, to evaluate regulations against international best practices and globally harmonized standards.

(b): DGCA has established the Safety Data Collection and Processing System (SDCPS) to identify National High-Risk Categories (N-HRCs), their Safety Performance Indicators (SPIs), and national targets, in alignment with the ICAO Global Aviation Safety Plan (GASP). SDCPS data measures N-HRC and SPI performance, which is published in the Annual Safety Review. Service providers, including airlines and airports, adopt a similar approach within their Safety Management Systems.

(c): DGCA has an established comprehensive training programme for capacity building of its Officers as per international standards and best practices which includes initial, recurrent and specialized training as per their job requirements. Further, DGCA has prescribed training requirements for the aviation professional including maintenance personnel through specific CARs and regulatory guidance in the form of circulars.

(d): Section 11 of the Bharatiya Vayuyan Adhiniyam, 2024, enables the Government to make rules to implement the Convention relating to International Civil Aviation including its Annex and International Standard & Recommended Practice.

(e): DGCA has a robust mechanism to enhance safety oversight for monitoring the compliance of rules and CARs encompassing all the aircraft and the airport operators. The safety oversight includes surveillances, spot check, regulatory and special audits. DGCA publishes Annual Surveillance Plan (ASP) on its website and each directorate conduct surveillance/spot checks in their respective technical areas as per ASP.
